

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

1.2.2011

OA 515/2010

Mr.P.N.Jatti, counsel for applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA at this stage with a liberty reserved to him to file a substantive OA.

Accordingly, the OA stands disposed of in the aforesaid terms. No costs.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

M.L.Chauhan

(M.L.CHAUHAN)
MEMBER (J)

copy given vide

*OA 515
2/2/11*

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